

**GOVERNMENT OF INDIA
MINISTRY OF INFORMATION AND BROADCASTING
LOK SABHA
UNSTARRED QUESTION NO. 751
(TO BE ANSWERED ON 07.02.2019)**

**TRANSFER ORDERS OF EMPLOYEES OF PRASAR BHARATI
751. SHRI KAUSHAL KISHORE**

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether there is rule to obtain permission from the Administrative Department of the Ministry to get stay order from the Hon'ble Court against the transfer orders of the employees of Prasar Bharati of Delhi to outside Delhi;
- (b) if so, the details thereof;
- (c) the details of the employees who have sought permission along with those who have not sought permission, Employee-wise; and
- (d) the action taken by the Government against such employees who have not sought permission from the administration to file petition and to get stay order from the Hon'ble Court?

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY
OF INFORMATION AND BROADCASTING
[COL RAJYAVARDHA RATHORE (Retd.)]**

- (a): No, Madam.
- (b) to (d): Question does not arise in view of (a) above.
